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DNLU STUDENT LAW JOURNAL
VOLUME V
CALL FOR PAPERS

Deadline: 5th May 2026

STUDENT LAW JOURNAL

Dharmashastra

NATIONAL LAW UNIVERSITY, JABALPUR

ABOUT THE UNIVERSITY

Dharmashastra National Law University (DNLU) is a National Law University that was established in 2018 by the Madhya Pradesh Dharmashastra National Law University Act, 2018 to serve as a center of pre-eminence for legal education.

With a steadfast commitment to its motto “speak the truth and conduct in accordance with Dharma”, the University strives to disseminate quality education and nurture a vibrant legal culture through practical training and simulated exercises. It seeks to inculcate a sense of responsibility to serve the society in the field of law in the students and research scholars, thus contribute towards national development.

The University fosters an environment that inspires the students and faculty members alike to embrace multidimensional methodologies in the legal discourse and its allied disciplines.

To promote a culture of rigorous, innovative and impactful research endeavours, the University hosts two esteemed academic publications: the DNLU Journal of Legal Studies, overseen by the faculty, and the DNLU Student Law Journal, alongside eleven specialized research centers dedicated to the advancement of legal scholarship and learning.

To know more about the University, please visit - <https://mpdnlu.ac.in/>

ABOUT THE JOURNAL

Dharmashastra National Law University–Student Law Journal (DNLU-SLJ) is a peer-reviewed, student-run academic journal that endeavours to advance rigorous research spanning across various facets of law such as comparative, global and transdisciplinary perspectives. As a flagship initiative of DNLU, the journal was conceptualised to provide a distinctive platform for expressing opinions, thoughts and views of the student fraternity by publications in the form of scholarly articles, research papers, book reviews and case comments.

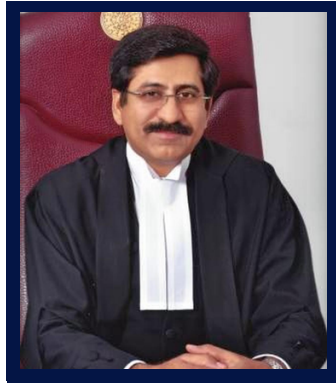
It is steered by an editorial board and an advisory board comprising eminent jurists. The Patron-in-Chief of the Journal is Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice, Madhya Pradesh High Court. Free from ideological constraints and inclusive of perspectives beyond the DNLU student community, the Journal welcomes scholarly contributions from interdisciplinary domains of law. Its mission is to unite legal and allied scholars in redefining the boundaries of the legal system through innovative approaches to pressing legal and extra-legal concerns.

The Journal's mandate entails fostering active participation of students in academic research endeavours by establishing rigorous standards such as strict adherence to ethical guidelines including those governing plagiarism, data accuracy, etc. to ensure quality readership and a broader outreach.

After the successful launch and publication of previous print volumes of DNLU-SLJ, which were a result of meticulous conceptualisation and consultations, intellectual discussions and free exchange of ideas, DNLU-SLJ strives to emerge as a leading forum for students and academicians to engage in discussions on varied subjects of contemporary significance. The journal seeks to achieve newer and greater heights and keep the spirit of legal scepticism alive.

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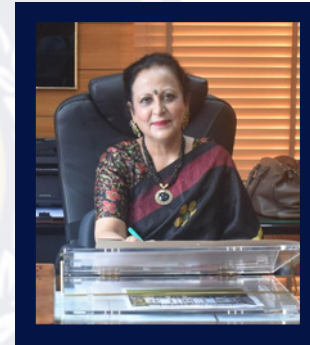
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Dharmashastra National Law University Student Law Journal calls for unique and unpublished research papers, short notes, book reviews and case comments.

Theme

Any relevant theme pertaining to contemporary scholarly works on all fields of law will be welcome for consideration.

Submission Categories

Manuscripts on any topic of contemporary legal relevance meeting the below-mentioned criteria are welcome:

- Long Articles: 4,000-8,000 words
- Short Article: 3,000-4,000 words
- Case Notes/ Legislative Comments: 2,000-3,000 words
- Book Reviews: 1,000-2,000 words

Note: The word limit is exclusive of the abstract and the footnotes.

Submission Guidelines

- Manuscripts submitted to the Journal must not be co-authored by more than two persons. Authors are permitted to submit only one manuscript per individual author or as a team of co-authors, as the case may be.
- Manuscripts must include an abstract of not more than 300 words. The abstract must highlight the structure and the essence of the manuscript.
- The journal has a strict zero-tolerance policy for plagiarism.
- Authors are requested to strictly adhere to the Submission Guidelines.
- All the submissions must comply with the Copyright and Open Access Policy.
- Manuscripts not in conformity with the Submission Guidelines may be rejected at the sole discretion of the Editorial Board. The Editorial Board reserves the right to send the manuscripts back to the authors for any modification(s) at any stage, in the event of non-conformity with any of the submission guidelines.
- The Editorial Board may, in its discretion, waive any of the above rules or amend the process. In case of any dispute or ambiguity, the decision of the Editorial Board shall be final and binding.

Formatting Guidelines

- Main title: Times New Roman, size 14, small capitals, centre aligned, in bold.
- Headings within the main body: Times New Roman, size 12, upper case, left aligned, in bold.
- Sub-headings within the main body: Times New Roman, size 12, title case, left aligned, in italics.
- The submissions must conform to the 4th Edition of [OSCOLA rules of citation](#). Footnotes must be in Times New Roman, with font size 10 and 1.0 line spacing.
- The Authors must comply with the Archiving Policy and not violate the Research Misconduct Policy of the Journal.

How to Submit?

- Submissions must be made only through the electronic form available on the website (<https://slj.mpdnlu.ac.in/>).
 - Link for submission: [Click here to access the form](#).
- Submissions made through any other medium, including by way of emails, shall not be considered for review by the Editorial Board.
- All the submissions must be in (.docx) format. They must be word processed and compatible with Microsoft Word 2007 or above.
- The manuscript should not contain any information that can be used to identify the author(s). All the relevant details must be filled only within the form attached.
- Authors shall receive an email acknowledging the receipt of their manuscript within ten days of receiving the submission. If the same is not received, authors can write to us at dnluslj@mpdnlu.ac.in
- For queries: +91 98996 91335 | +91 94244 04356

Submission Deadline

Submissions must be made on or before **5th May 2026**.

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